

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd

...

Applicant/Petitioner

Order under Section 230-232.

Order delivered on 05.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr.P. Naesh & Mr. Afnaan Siddiqui
For Objector/Intervenor : Mr. Vipul Ganda, Ms. Aastha Trivedi
Ms. Guresha Bhamra Adv.
For I. T. Dept. : Lakshmi Gurung, Sr. Standing Counsel,
with Himanshu, Adv.

ORDER

List the matter on 01.04.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

05.03.2021
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